

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 41 of 2023

IN

ORIGINAL APPLICATION- 94 OF 2021

**IN THE MATTER OF:**

HAIDER ALI

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(S)

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DATED:



For and on behalf of Punjab Cricket Association  
GENERAL MANGER,  
PUNJAB CRICKET ASSOCIATION

FILED BY:

PRASHANT MANCHANDA  
COUNSEL FOR THE PUNJAB CRICKET ASSOCIATION  
OFFICE- O-8-B, JANGPURA EXTN., NEW DELHI

9971879203

Prashant.manchanda05@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 41 of 2023

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**IN THE MATTER OF:**

HAIDER ALI

...APPLICANT

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...RESPONDENT(s)

**ADDITIONAL REPLY CUM STATUS REPORT ON BEHALF OF I.S.**

**BINDRA STADIUM MOHALI, PUNJAB CRICKET ASSOCIATION**

**MOST RESPECTFULLY SHOWETH**

1. That the present Additional Reply cum Status Report is being filed on behalf of I.S. Bindra Cricket Stadium, Mohali, Punjab Cricket Association, in compliance with the directions issued by this Hon'ble Tribunal vide order dated 22.01.2026, whereby the stadiums/cricket associations were directed to disclose the steps taken till date to avoid the use of groundwater for irrigating the cricket ground.
2. That in compliance with the aforesaid direction, the answering Respondent has undertaken a comprehensive approach to reduce use of groundwater. These steps taken in this regard include installation of an in-house Sewage Treatment Plant (STP) for reuse of STP treated water, procurement of tertiary treated water from GMADA STP, obtaining a municipal drinking water connection to reduce dependence on borewell water, and regulating irrigation practices. As a result of these measures, groundwater extraction has been substantially reduced, as detailed hereinbelow.

**A. INSTALLATION OF SEWAGE TREATMENT PLANT**

That a detailed assessment of water consumption and wastewater generation was undertaken based on the operational profile of the stadium. The assessment considered (i) 30 guest rooms with double occupancy, (ii) 92-seat clubhouse, (iii) 80 staff members, and (iv)



/s/

floating population of approximately 300 persons during domestic matches. Based on prescribed LPCD norms, the total water requirement was calculated at **22.64 KLD (approximately 23 KLD)**. The corresponding wastewater generation was assessed at **18.4 KLD** at peak capacity. Based on this assessment, it was determined that a 20 KLD capacity STP would be adequate to treat the entire domestic wastewater generated at the premises.

*A true copy of the Certificate of Yield of 20 KLD STP at I.S. Bindra Cricket Stadium, Mohali is annexed as Annexure-A-1.*

Based on the said assessment and internal approval of the competent authority, Work Order Ref. No. PCA-2026/54686 dated 04.02.2026 was issued to M/s Eco Solutions & Engineers for supply and installation of a 20 KLD Package Type Sewage Treatment Plant.

*A copy of the Work Order/Contract Letter is annexed herewith as Annexure-A-2.*

That the installed STP is of 20 KLD capacity and is based on MBBR (Moving Bed Bio Reactor) technology followed by tertiary treatment. The system treats domestic wastewater through biological processing and filtration to remove impurities and organic matter. The treated water meets prescribed standards and is suitable for reuse in irrigation.

That the said STP has been fully installed, interconnected with the existing sewage network of the stadium and has been functional since 20th February 2026. The treated water generated from the STP plant is being utilized for irrigation of green belts and landscaped areas within the stadium premises, thereby substantially reducing reliance on groundwater extraction.

*A copy of the Certificate of Installation/Completion is annexed as Annexure-A-3. Photographs of the installed STP are annexed as Annexure-A-4 (Colly.).*

The STP treats approximately 18–20 KLD per day, generating nearly 550–600 cubic meters of treated water per month, which is



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being reused for irrigation of green belts and landscaped areas. Earlier, this requirement was met through groundwater extraction. Thus, a large quantity of groundwater is being directly substituted through STP water reuse leading to a substantial decrease in dependence on groundwater for irrigation purposes.

**B. PROCUREMENT OF TERTIARY TREATED WATER:**

That in furtherance of the objective to reduce dependence on groundwater extraction, the Respondent made a formal request to the Executive Engineer, Greater Mohali Area Development Authority (GMADA), vide Letter Ref. No. PCA/2026/54690 dated 17.02.2026, seeking priority supply of tertiary treated water for the stadium's arboriculture requirements and irrigation of the cricket fields.

*Copy of the Letter no. PCA/2026/54690 dated February 17, 2026 is hereby annexed as Annexure-A-5*

That pursuant to the request made by the answering Respondent, GMADA vide memo No. GMADA-SDE (PH-1)/2026/609 dated 19.02.2026 granted permission for supply of Tertiary Treated (TT) Water to PCA I.S. Bindra Stadium, Mohali, permitting lifting of treated water from GMADA STP, Sector-83, SAS Nagar, subject to applicable policy conditions and charges.

*Copy of reply received from GMADA Vide memo no. GMADA-SDE (PH-1)/2026/609 dated 19.02.2026 is hereby annexed as Annexure- A-6.*

It is pertinent to mention that pursuant to this permission, procurement of tertiary treated water has commenced for the stadium's arboriculture requirements and irrigation of the cricket fields for which around 4,500 litres of tertiary treated water was supplied to the stadium on 19.02.2026 and further supply of 4,500 litres was made on 25.02.2026.



*[Handwritten signature]*

*Copy of Invoices of the Supply of treated water dated 19.02.2026 & 25.02.2026 is here by annexed as Annexure-A- 7 & Annexure A-8 respectively.*

The said water is stored in 5000 litre Syntex tank and utilized for the stadium's arboriculture requirements, irrigation of the cricket fields and landscaped green areas, thereby directly substituting groundwater extraction to the extent of the quantity procured.

This arrangement will further significantly reduce dependence on groundwater.

**C. SUPPLY OF MUNICIPAL PIPELINE WATER**

That it is pertinent to mention that the answering Respondent, in furtherance of reducing its dependence upon groundwater, addressed a request to the Executive Engineer, Department of Water Supply & Sanitation, vide Letter No. PCA/2026/54688 dated 10.02.2026, seeking commencement of municipal water supply to the stadium premises. *Copy of Letter No. PCA/2026/54688 dated 10.02.2026 is hereby annexed as Annexure – A-9.*

Pursuant to the said request, a pipeline water connection was sanctioned and made operational for the Club House and Players' Hostel at I.S. Bindra Cricket Stadium, S.A.S. Nagar (Mohali).

*Copy of reply received from the office of Sub Divisional Engineer, Department of Water Supply & Sanitation dated 16.02.2026 is hereby annexed as Annexure- A-10*

*Copy of billing under the Water Cum Sewerage Cess Bill dated 25.02.2026 is hereby annexed as Annexure- A-11.*

Prior to obtaining this connection, potable and drinking water requirements were being met through groundwater extraction from borewells installed at the stadium. With the operationalization of the municipal supply, such usage has now been shifted to the public water distribution system, resulting in a reduction of approximately 900–1000 cubic meters of groundwater per month. The answering Respondent has



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prioritized municipal water for all potable purposes, thereby ensuring conservation of groundwater and limiting its use strictly to contingency situations.

3. That it is further submitted that since the year 2024, I.S. Bindra Stadium, Mohali has primarily been utilized for domestic cricket matches. All international matches and high-attendance events, which earlier involved significantly higher water consumption due to increased footfall and maintenance requirements, have been shifted to the newly constructed New International Cricket Stadium at Mullanpur, SAS Nagar (New Chandigarh), Punjab. The said stadium is equipped with a functional Sewage Treatment Plant (STP) and Rain Water Harvesting system.
4. That as a direct consequence of the aforesaid operational shift, coupled with strict regulation and monitoring of water usage, there has been a significant reduction in peak water demand at the Mohali stadium, thereby contributing to conservation of groundwater. The reduction has also been achieved through adoption of alternate sources for irrigation of the greens, flower beds and cricket field. As a result, monthly groundwater consumption has reduced from approximately 6000 cubic meters to about 3000 cubic meters. The PWRDA groundwater bills for the last three months are annexed herewith, clearly demonstrating the substantial reduction in groundwater extraction.

It is respectfully submitted that the said reduction is expected to further improve in the coming months with continued use of in-house STP treated water, procurement of tertiary treated water from GMADA, and supply of municipal water through the Department of Water Supply & Sanitation, Mohali.

*Copy of Bills issued by PWRDA is hereby annexed as Annexure- A-12.*

5. That upon installation and operationalization of the 20 KLD STP, nearly 550–600 cubic meters of groundwater per month is being substituted through reuse of treated wastewater. Further, diversion of potable requirements to municipal



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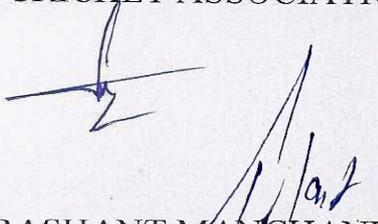
supply has resulted in an additional saving of approximately 900–1000 cubic meters per month. Collectively, these measures have led to a minimum saving of approximately 1500 cubic meters of groundwater per month, amounting to nearly 18,000 cubic meters annually.

6. In view of the aforesaid steps, it is respectfully submitted that the answering Respondent has taken concrete, measurable and progressive measures to substantially reduce dependence on groundwater for irrigation and domestic purposes. Groundwater extraction has already reduced by approximately 50%, and the same is expected to further decline with continued utilization of treated wastewater, tertiary treated water from GMADA, and municipal supply. The answering Respondent remains fully committed to sustainable water management and strict compliance with the directions of this Hon'ble Tribunal.
7. That the Answering Respondent undertakes to abide by any directions passed by this Hon'ble Court.
8. That the annexures are true copies of its respective originals.



For and on behalf of Punjab Cricket Association  
GENERAL MANAGER,  
PUNJAB CRICKET ASSOCIATION

FILED BY:

  
PRASHANT MANCHANDA  
COUNSEL FOR THE PUNJAB CRICKET ASSOCIATION  
OFFICE- O-8-B, JANGPURA EXTN., NEW DELHI  
9971879203  
Prashant.manchanda05@gmail.com



### Certificate of Yield of 20 KLD STP at I.S. Bindra Cricket Stadium at Mohali

1. It is herewith certified that the 20 KLD STP installed at PCA's I.S. Bindra cricket Stadium at Mohali, Punjab by M/s Eco Solutions & Engineers, as per information supplied by the authorities of "I.S. Bindra Cricket Stadium", as of now this stadium is only used for Domestic Cricket Matches since, 2024 as the new Cricket Stadium has been constructed by Punjab Cricket association at Mullanpur District SAS Nagar, Punjab for the International Cricket Matches. As per Information/ Data supplied, the consumption of water and wastewater generation are calculated as under:

Sr. No.	Type of Structure	Criteria for population	Population & Water Requirement (lpcd)	Total Water Consumption (KLD)
1	Guest Room (30 rooms)	30 X 2* =60 2 Persons per room	60 X 135*	8.10
2	Club House (92 Seats)	92 Persons	92 X 70*	6.44
3	Staff	80 Persons	80 X 45*	3.60
4	Floating Population of Domestic Cricket Matches	300 Persons	300x15*	4.50
Total Population		232 Persons		
<b>TOTAL WATER REQUIREMENT</b>				<b>22.64 ≈ 23 KLD</b>
<b>TOTAL WASTE WATER GENERATION</b>				<b>18.4 KLD</b>

\* These figures have been taken from National Building Code, 2016.

Based upon the particulars provided above, the maximum consumption of water during events like domestic cricket matches shall not be more than 23 KLD and the corresponding wastewater generation shall not be more than 18.4 KLD at its peak output (full capacity), for which the installed STP is adequate.

Date: 24.02.2026



For Eco Solutions & Engineers

Authorized Signatory



**Annexure - A/2**  
**PUNJAB CRICKET ASSOCIATION**  
(Affiliated to the Board of Control for Cricket in India)

8

Work Order PCA-2026/54686  
Dated: 04.02.2026

M/s ECO SOLUTIONS & ENGINEERS  
# 4553-C, Sector -70, Mohali  
Mobile No. 8360096265  
Chandigarh

Subject: **Supply and Installation of Package Type Sewage Treatment Plant of Capacity 20 KLD at PCA Stadium, Mohali**

Dear Sir,

Kindly refer to your quotation ref No. QTN/ESE/STP/2025/06/21 dated 09.06.2025 and subsequent discussions held on 28.01.2026 and 03.02.2026 on the subject cited above; the competent authority has approved your quotation cost for Rs. 8,50,000.00 Plus GST. The AMC charges Rs. 1,20,000.00 Plus GST Per Annum. The details of work to be carried out by your company are given as under: -

**1. Scope of work of ECO SOLUTIONS & ENGINEERS**

- Package Type Sewage Treatment Plant based on MAS (Moving Aerated System) Technology. Moving Bed Process Technology Using MAS Bio Media.
- Laying of additional pipeline from main-hole (sump) to the STP.
- Supply of 2 no. water tanks of capacity 2000 litre each for clear water and treated water.
- Erection & commissioning of STP
- Environmental Consultancy for obtaining CTO and supervision of civil work.

**2. Civil Works By PCA**

S. No.	Type of Structure	Dimensions	Qty	MOC
1.	Sump in existing Collection Chamber at TWI gate	3.5' X 3.5' X 3' from the existing base level of Sewerage Chamber	1 No.	RCC
2.	Platform for STP and Storage tanks	6.0 M X 4.0 M X 0.2 (m)	1 No.	PCC
3.	Sludge Drawing Bed	2.5 X 1.25 X 1.0 (m)	2 No.	Brick work

**3. Specifications**

A mild steel tank consisting of a frame work of square hollow section and vertically stiffened sides and partitions. The tank is internally coated with tar epoxy and externally enamel painted.

- A free-floating bio-film carrier medium in bioreactor with 1.8 m<sup>3</sup> filling.
- A separator system of 60-degree inclined fiber plates in the settling tank.
- Two rotary blower (1 online 1 Standby) with air header in MS and air distribution system. Air filter/silencer on the blower inlet.
- Two raw sewage transfer pump(1 online 1 Standby) for lifting raw-sewage from sump to STP
- Two filter feed pump for the filtration.
- One sludge re-circulation pump for the sludge transfer to SDB.
- One main electrical switchboard/control panel with relays, contractors, level control, timer, start/stop push buttons and running lights.
- Additional pipeline for the lifting of raw-sewage from sump to the STP with required valves and couplings.
- Two waste water storage (HDPE) tanks having capacity 2000 litre each for storage of clear water and treated water.

*(Handwritten mark)*

*Accountant  
Jagan Singh*

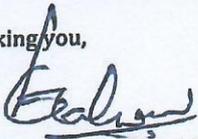
I.S. Bindra Stadium, PCA, Sector 63, SAS Nagar, (Mohali) Punjab-160062  
Phone : +91-172-3532300, Website : www.cricketchandigarh.in  
E-mail: pcastadium@yahoo.com, pcc@cricketpunjab.in

**Terms & Conditions**

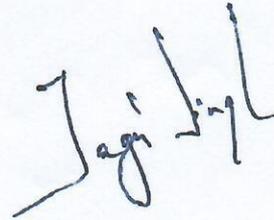
1. 70% Payment will be made against pro-forma invoice before dispatch of material, 30% against erection of STP and balance 10% against work completion with confirmation and satisfactory report from PCA authority and against invoice.
2. GST as applicable will be paid extra after submission of GSTR returns (GSTR-1 & GSTR-3B) depicting the proof of deposit. The Association will pay GST amount, after checking the GST in GSTR-2B of PCA. The GST number of PCA is 03AAATP3502C1ZD
3. In case of any deficiency in the service noticed by Management, the amount as decided shall be deducted from the bill.
4. The specification and Technical Parameters mentioned in the quotation ref No. QTN/ESE/STP/2025/06/21 dated 09.06.2025 will be strictly adhered to.
5. Punjab Cricket Association reserves the right to reject the items supplied if not up to the specifications.
6. Rejected items shall be returned at the supplier cost.
7. Any damage/accident caused during the work to men or machine will be at the risk of your company.
8. The overall coordination and supervision for entire project will be done by your company and obtaining CTO from concern authority /department.
9. The work will be completed latest by 05.03.2026
10. AMC visit will be minimum Once a month and free on call service as and when required.
11. The Consumable items will be provided by PCA for the operation of STP plant.

Please acknowledge the allotment letter to confirm the acceptance of terms and conditions.

Thanking you,



(Col. Kanwaljit Singh)  
G M Projects





CERTIFICATE OF INSTALLATION

1. It is herewith certified that an STP of 20 KLD capacity has been installed at PCA's I.S. Bindra Cricket Stadium, Mohali, Punjab by M/s Eco Solutions & Engineers on 20th February 2026 against PCA's work order PCA-2026/54686 dated 04.02.2026.
2. This STP is based on MBBR Technology followed by Tertiary Treatment.

Date: 24.02.2026

For Eco Solutions & Engineers



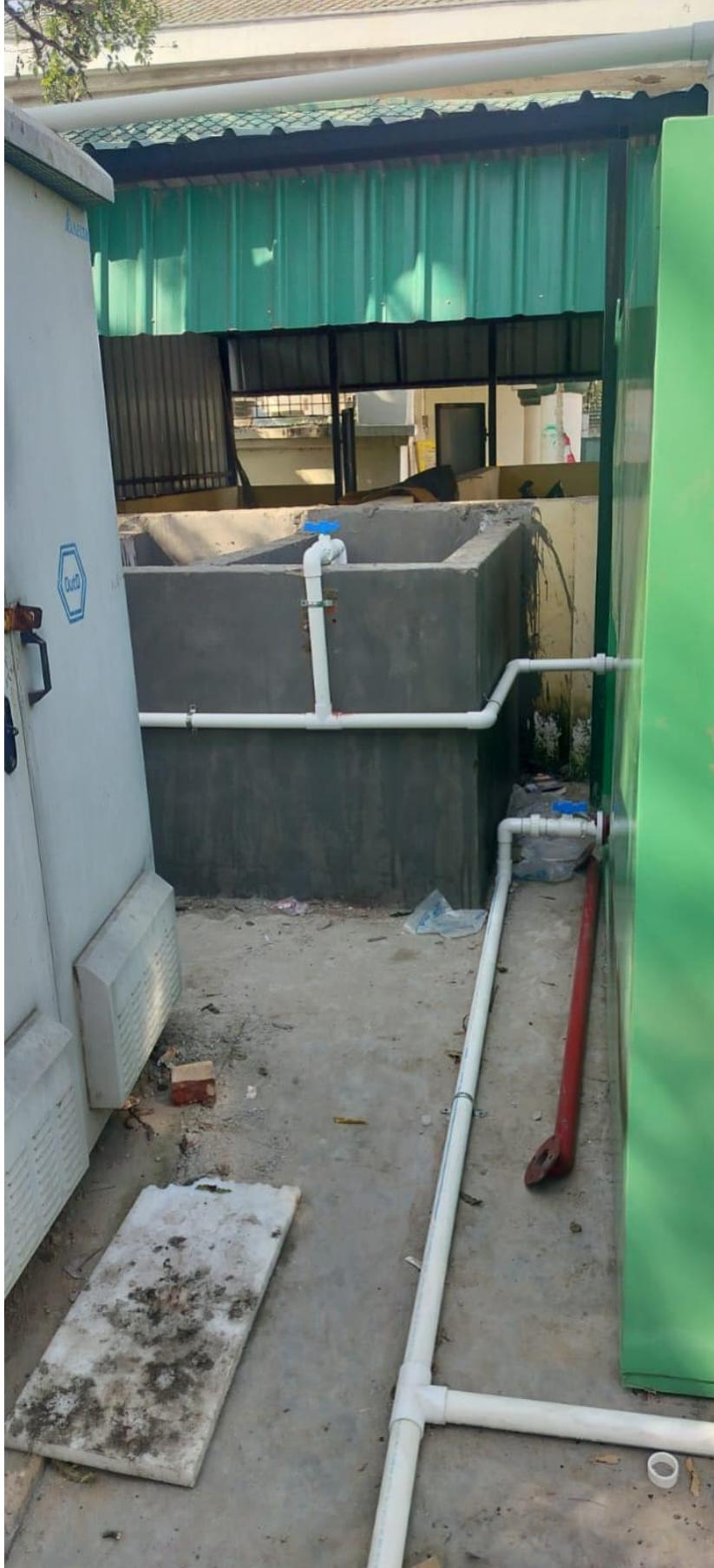
  
Authorized Signatory















Annexure-A/5  
2795  
**PUNJAB CRICKET ASSOCIATION**

17

(Affiliated to the Board of Control for Cricket in India)

5/6  
17/02/26

To

Ref. No. PCA/2026/54690  
Dated: 17.02.2026

The Executive Engineer, PH-1  
#525, Block-B, 5<sup>th</sup> Floor  
GAMADA, Sector-62, SAS Nagar,  
Mohali

**SUB: Provide Tertiary Recycle Water at PCA, Mohali.**

Dear Sir,

On behalf of Punjab Cricket Association Mohali, I request you to provide the Tertiary Treated STP Water in PCA I.S Bindra Stadium at Phase-9, Sector 62, Mohali, Punjab for the arboriculture on priority.

Thanking You,

Yours Faithfully,

**AKSHOY KUMAR BISWAL  
SR. MANAGER MAINTENANCE**

GREATER MOHALI AREA DEVELOPMENT AUTHORITY  
PUDA BHAWAN, SECTOR-62, S.A.S.Nagar

To

Senior Manager Maintenance,  
Punjab Cricket Association,  
Phase-9, Mohali  
Memo No: GMADA-SDE (PH-1)/2026/ 609  
Dated: 19/02/2026

**Sub: - Supply of Tertiary Treated (TT) Water for PCA Stadium, Mohali.**

**Ref.:** Your letter No. PCA/2026/54690 dated 17.02.2026

With reference to your above cited letter regarding supply of Tertiary Treated (TT) Water for irrigation/arboriculture purposes at PCA I.S. Bindra Stadium, Mohali, it is informed that Tertiary Treated Water can be supplied from STP, Sector-83, SAS Nagar, subject to the following conditions:-

1. The source/tanker arrangement for lifting and transportation of TT water from STP Sector-83 shall be made by your organization at your own cost and responsibility.
2. The charges shall be applicable as per Punjab Urban Planning and Development Authority Policy No. PUDA/Policy/A-1/2017/30493-579 dated 22.07.2017.
3. As per the said policy, for lawns/parks having an area of one acre or above, the charges for TT water are Rs. 2956/- per acre per month. **(These charges will be Automatically hiked by 5% on the first day of every financial year).**

You are requested to intimate the total area (in acres) of the stadium lawns/parks where TT water is proposed to be utilized, within one week from the date of issuance of this letter, so that further necessary fee may be taken accordingly.

Sub Divisional Engineer (PH),  
GMADA S.A.S.Nagar

Endst. No. GMADA-SDE(PH-1)/2026/

Dated:

A copy of the above is forwarded to Divisional Engineer (PH-1), GMADA, S.A.S Nagar for information and necessary action please.

Sub Divisional Engineer (PH),  
GMADA S.A.S.Nagar

Tax Invoice

**SAINI WATER TANKER SERVICE**  
Village Mataur  
Sector 70 Mohali Punjab  
Pin 160070

Phone no.: 8837510592

Invoice No.  
74

Date  
19-02-2026

Gate - 3/4  
Date: 19-02-2026  
IN Time - 12:50  
Supt. Singh

Bill To

PCA MOHALI PUNJAB SEC 63

#	Item Name	HSN/SAC	Quantity	Unit	Price/Unit	Amount
1	Supply of tertiary treated STP water 4500 litre from GMADA STP to IS BINDRA STADIUM		1	Nos	₹ 3,000.00	₹ 3,000.00
<b>Total</b>			<b>1</b>			<b>₹ 3,000.00</b>

Invoice Amount In Words  
Three Thousand Rupees only

Amounts

Sub Total	₹ 3,000.00
<b>Total</b>	<b>₹ 3,000.00</b>
Received	₹ 3,000.00
Balance	₹ 0.00

PCA STADIUM MOHALI  
SECURITY GATE ENTRY  
Date: 19/02/2026  
Entry Serial No. - 100 -  
Page No. - 5741 -  
Receiving  
Security Supervisor

*[Signature]*  
19/02/26

Terms and conditions

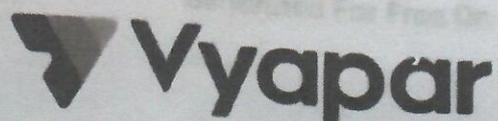
Thank you for doing business with us.

For: SAINI WATER TANKER SERVICE  
Village Mataur Sector 70 Mohali  
Punjab Pin 160070

received

*[Signature]*  
19/2/2026

Verified  
Date: 19/2/26  
Gate No. 3/4 & pool  
side lawn  
Authorized Signatory



## Tax Invoice

<b>SAINI WATER TANKER SERVICE VILLAGE MATAUR SECTOR 70 PIN 160070</b>		Invoice No. 75		Date 25-02-2026		
Phone no.: 8837510592 State: 03-Punjab						
Bill To PCA MOHALI PUNJAB SEC 63						
#	Item Name	HSN/ SAC	Quantity	Unit	Price/ Unit	Amount
1	Supply of tertiary treated STP water 4500 litre from GMADA STP to IS BINDRA STADIUM		1	Nos	₹ 3,000.00	₹ 3,000.00
	<b>Total</b>		<b>1</b>			<b>₹ 3,000.00</b>
Invoice Amount In Words <b>Three Thousand Rupees only</b>			<b>Amounts</b>			
			Sub Total ₹ 3,000.00			
			<b>Total ₹ 3,000.00</b>			
			Received ₹ 0.00			
			Balance ₹ 3,000.00			
<b>Terms and conditions</b> Thank you for doing business with us.			For: SAINI WATER TANKER SERVICE VILLAGE MATAUR SECTOR 70 PIN 160070   <b>Authorized Signatory</b>			



# PUNJAB CRICKET ASSOCIATION

(Affiliated to the Board of Control for Cricket in India)

Ref. No. PCA/2026/ 54688  
Dated: 10.02.2026

To

The Executive Engineer  
Department of Water Supply and Sanitation,  
Division No-2, SAS Nagar, Mohali

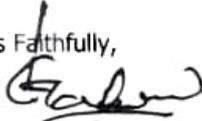
**SUB: START OF WATER SUPPLY CONNECTION AT PCA.**

Dear Sir,

On behalf of Punjab Cricket Association Mohali, I request you to start the water supply Connection in PCA I.S Bindra Stadium at Phase-9, Sector 62, Mohali, Punjab on priority.

Thanking You,

Yours Faithfully,

  
**Col. Kanwaljit Singh**  
**General Manager (Projects)**



  
17/02/2026

OFFICE OF THE SUB DIVISION ENGINEER.  
WATER SUPPLY AND SANITATION SUB DIVISION No. 6, SAS NAGAR.  
(WATER WORKS, NEAR HOTEL DAWAT, PHASE 5, SAS NAGAR.)

Email:wsssdno8mohali@gmail.com, Tel. 0172-2274851

To

The Punjab Cricket Association,  
Phase 9, Mohali.

No. 1156

Date:- 16.02.2026

Subject:- To Start Water Supply Connection.

Respected Sir,

Refer To your Letter no. PCA/2026/54688 Dated 10.02.2026, Your  
Water Supply Connection has been Started & the water Billing will be done against  
meter No. 82118 in the next bill.

  
Sub Division Engineer,  
WS & Sanitation Sub Division No. 6,  
SAS Nagar

Received  
D. Singh  
16/2/26

## Water Cum Sewerage Cess Bill



## Water Supply &amp; Sanitation Dept Punjab

Phase - 5, S.A.S Nagar Mohali  
 Mohali, Punjab  
 Tel. No. - 0172-4628570  
 Email : wsssdno8mohali@gmail.com

## Bill Detail

Bill No : 684266  
 Issue Date : 25-Feb-2026  
 Due Date : 11-Mar-2026

## Property Detail

Type : Commercial  
 Account No. : 208P901601000Q  
 Address : CRICKET STADIUM ,Phase  
 9,Mohali  
 Name : CRICKET STADIUM  
 Mobile : 9815424176

## Billing Period

No of Days : 62  
 Date from : 07-Dec-2025  
 Date to : 07-Feb-2026

## Meter Reading [Status : Normal]

Meter No : 0  
 Curr. Meter Reading : 111  
 Old Meter Reading : 0  
 Units Consumed : 111



Scan & Pay

Water Charges : ₹ 555.00

Sewer Charges(No. of seats 99) : ₹ 5940.00

Current Bill Amount: ₹ 6495.00

Arrear : ₹ 594.00

Sundry Charges : ₹ 0.00

Sundry Allowance : ₹ 0.00

Amount Payable Before Due Date : ₹ 7,089.00

Surcharge After Due Date : ₹ 650.00

Amount Payable After Due Date : ₹ 7,739.00

**UPI Payment option now enabled. Pay your water bills easily via "SMS Link", "QR code on your bill"**

**To Pay Online Login wsmohali.softelsolutions.in & Select location "Water Supply & Sanitation", Select "Phase" then enter your "Account No"**

**To Pay Bill by Cheque/DD in favour of Executive Engineer, Water Supply & Sanitation, Division No 2, Mohali.**

**For any queries of water bill contact 0172-4628570 Water Supply Office Phase 5 Mohali**

Its a computer generated Bill, does not Require Authentication.  
 (Printed on :25 Feb,2026 10:23 AM, User:SuperAdmin)

**Annexure -A/12****Punjab Water Regulation & Development Authority**

A Statutory Authority established under the Punjab Water Resources (Management & Regulation) Act, 2020

**PAYMENT RECEIPT**

<b>Date</b>	2025-12-02 15:50:35
<b>Payment For Date</b>	01-Dec-2025
<b>Transaction Id</b>	PWRDA-021225-712228
<b>Unit Id</b>	20230700094
<b>Total Volume</b>	4052 m <sup>3</sup>
<b>Payment Source</b>	EPayCCAvenue
<b>Bank Reference Number</b>	590887
<b>Department Reference Number</b>	1764670833PB2025V200660
<b>Tracking Id</b>	114129630524
<b>Name</b>	Deepak
<b>Email</b>	engrs.pcastadium@gmail.com
<b>Mobile</b>	9815424176
<b>Payment For</b>	Monthly Invoice
<b>Total Amount</b>	₹ 30,168
<b>Amount Paid</b>	₹ 30,168



## Punjab Water Regulation & Development Authority

A Statutory Authority established under the Punjab Water Resources (Management & Regulation) Act, 2020

### PAYMENT RECEIPT

<b>Date</b>	2026-01-01 11:41:50
<b>Payment For Date</b>	01-Jan-2026
<b>Transaction Id</b>	PWRDA-010126-102387
<b>Unit Id</b>	20230700094
<b>Total Volume</b>	3422 m <sup>3</sup>
<b>Payment Source</b>	EPayCCAvenue
<b>Bank Reference Number</b>	124604
<b>Department Reference Number</b>	1767247883PB2026V200213
<b>Tracking Id</b>	114196966716
<b>Name</b>	Deepak
<b>Email</b>	engrs.pcastadium@gmail.com
<b>Mobile</b>	9815424176
<b>Payment For</b>	Monthly Invoice
<b>Total Amount</b>	₹ 24,498
<b>Amount Paid</b>	₹ 24,498



## Punjab Water Regulation & Development Authority

A Statutory Authority established under the Punjab Water Resources (Management & Regulation) Act, 2020

### PAYMENT RECEIPT

<b>Date</b>	2026-02-03 14:07:42
<b>Payment For Date</b>	01-Feb-2026
<b>Transaction Id</b>	PWRDA-030226-731533
<b>Unit Id</b>	20230700094
<b>Total Volume</b>	3064 m <sup>3</sup>
<b>Payment Source</b>	EPayCCAvenue
<b>Bank Reference Number</b>	391582
<b>Department Reference Number</b>	1770107831PB2026V200183
<b>Tracking Id</b>	114273184036
<b>Name</b>	Deepak
<b>Email</b>	engrs.pcastadium@gmail.com
<b>Mobile</b>	9815424176
<b>Payment For</b>	Monthly Invoice
<b>Total Amount</b>	₹ 21,276
<b>Amount Paid</b>	₹ 21,276

# 2805



Rohan Singh <advrohansingh1002@gmail.com>

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**ADVANCE SERVICE OF REPLY ON BEHALF OF IS BINDRA STADIUM, MOHALI,  
PUNJAB CRICKET ASSOCIATION, in EA 41 OF 2023 (HAIDER ALI vs UOI)**

1 message

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**Rohan Singh** <advrohansingh1002@gmail.com>  
To: gigicgeorge.adv42@yahoo.in

Tue, Mar 3, 2026 at 4:08 PM

RESPECTED SIR,

Please take the receipt of the Reply on Behalf of IS Bindra Stadium, Mohali, Punjab Cricket Association in Ea 41 Of 2023 (Haider Ali Vs Uoi)

**Regards**

Rohan Pratap Singh  
*on behalf of*  
Prashant Manchanda,  
(Advocate)  
9971879203

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 **F REPLY ON BEHALF OF IS BINDRA.pdf**  
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